

(14)

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-10-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI.S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER :  
PETITION NUMBER : IBA/1455/2019  
NAME OF THE PETITIONER(S) : Easyaccess Financial Services Ltd  
NAME OF THE RESPONDENT(S) : Sharavan Infrac Pvt Ltd  
UNDER SECTION : Sec 7 Rule 4 of IBC 2016**

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**ORDER**

Learned Counsel Mr. P.R. Pradeep for the Applicant and Learned Counsel Mr. M. Rathinakumar for the Respondent are present.

Counsel for the Respondent seeks time to file Counter.

At request of the Respondent counsel, matter is adjourned to **06.11.2020** for filing Counter.

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**[S. VIJAYARAGHAVAN]  
Member (Technical)**

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**[R. SUCHARITHA]  
Member (Judicial)**

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